| Annexure-2 | | | | | | | | | | | | | |
|---|------------------|------------------------------|-------------------|---------------------------|-----------------------|------------------------------------|-------------------------|--------------------------|---------------------------------------|----------------------------|-----------------|-------------------|--|
| Name of the corporate debtor: Renaissance Corporation Limited; Date of commencement of CIRP: 15.03.2022 | | | | | | | | | | | | | |
| List of Creditors as on: 27.05.2022 | | | | | | | | | | | | | |
| | T | | l | | | | | | | | | | 1 |
| | List | of unsecu | red financial cre | ditors belonging to a | iny class o | f creditors | | | | | | () | 4 · B › |
| | | | | | | | | | | | | (Amo | ount in Rs) |
| | | | | | | | | l | | | | | |
| SI. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of continge- nt claim | of any Mutual dues. | Amount of claim | of claim under | Remark |
| No. | | | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarant ee | Whethe r related party? | % of voting share in CoC | | that may be set- off | not admitted | verifica- tion | s, if any |
| | | | | | | | | | | | | | |
| | | | N. 1. | | | | | | | | | | |
| | | | Nil | | | | | | | | | | \vdash |
| | | | | | | | | | | | | | |